COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 298 of 2015

Dated: 5th December, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

EMCO Energy Ltd. Appellant(s)

(Now known as GMR Warora Energy Ltd.)

Vs.

Central Electricity Regulatory Commission&Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur

Mr. Akshat Jain

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Mr. Ashwin Ramanathan R-2

ORDER

We have heard learned counsel, Mr. Amit Kapur, appearing for the appellant and learned counsel, Mr. Anand K. Ganesan, appearing for the respondent. They seek permission to file written submissions on or before 18.12.2017 after serving copy on the other side.

Submission made by both the counsel, at supra, place on record.

Re-list this matter for hearing on <u>19.12.2017</u>, as requested by learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member